

the House on the 3rd September, 1962."

Shri Hari Vishnu Kamath (Hoshangabad): Sir, on a point of clarification. As far as I remember the proceedings, if I remember aright, the Committee also decided that some time, two or two-and-half hours, should be allocated to a discussion on the aggravating crime situation and the deteriorating law and order situation in the Union Territory of Delhi. It has not been included here.

Mr. Speaker: That is a private Member's motion and that has also been provided for. I shall now put the motion to the vote of the House.

The question is:

"That this House agrees with the Sixth Report of the Business Advisory Committee presented to

the House on the 3rd September, 1962."

The motion was adopted.

12.41 hrs.

SUGARCANE CONTROL (ADDITIONAL POWERS) BILL—contd.

Mr. Speaker: We have concluded the consideration stage of the Bill to empower the Central Government to amend the Sugarcane (Control) Order, 1955 with retrospective effect in respect of certain matters. I will first put Shri Banerjee's amendment: The question is:

"That the Bill be circulated for the purpose of eliciting opinion thereon by the 30th October, 1962." (1).

The Lok Sabha divided.

Division No. 10]

AYES

Badrudduja, Shri
Banerjee Shri S.M.
Barua, Shri Hem
Bhattacharya, Shri Dinen
Biren Dutta, Shri
Buta Singh, Shri
Chakravarty, Shrimati Renu
Chaudhuri, Shri Tridib Kumar
Daji, Shri
Dasaratha, Deb Shri
Elias, Shri Mohammad
Gauri Shanker, Shri
Gokaran Prasad, Shri
Gulshan Shri
Gupta Shri Indrajit

Hematsingks, Shri
Jha, Shri Yogendra
Komath, Shri Hari Vishnu
Kapur Singh,
Kumaran, Shri M.K.
Kunhan Shri P.
Lahri Singh, Shri
Mahida, Shri Narendra Singh
Mukerjee, Shri H.N.
Murmu, Shri Sarkar
Nair Shri Vasudevan
Nambiar, Shri
Patil, Shri Vasant Rao,
Pottekkatt, Shri
Ranga, Shri N.G.

[12.44 hrs.

Ram Singh, Shri
Reddy, Shri Esvara
Reddy, Shri Narasimha
Reddy, Shri Yallamanda
Seth, Shri Bishanchander
Shastri, Shri Prakash Vir
Singh, Shri Y.D.
Singha, Shri Y. N.
Soy, Shri H. C.
Suraj Lal, Shri
Swamy, Shri M.N.
Umanath, Shri
Warior, Shri
Yashpal Singh, Shri

NOES

Abdul Rashid, Bakshi
Abdul Wahid, Shri
Achuthan, Shri
Akkamma Devi, Shrimati
Alagesan, Shri
Alva, Shri A.S.
Alva, Shri Joachim
Aney, Dr. M. S.
Anjanappa, Shri
Arunachalam, Shri
Azad, Shri Bhagwat Jha
Bakliwal, Shri
Balakrishnan, Shri
Balmiki, Shri
Barkataki, Shrimati Renuka

Barupal, Shri P. L.
Basappa, Shri
Basumatari, Shri
Baswant, Shri
Besra, Shri
Bhakt Darshan, Shri
Bhanu Deo, Shri L.N.
Bhargava, Shri M. B.
Bhatkar, Shri
Borooh, Shri P. C.
Brajeshwar Prasad, Shri
Brij Raj Singh Kotah, Shri
Chakraverti, Shri P. R.
Chanda, Shrimati Jyotana
Chandak, Shri
Chandrasekhar, Shrimati

Chattar Singh, Shri
Chaturvedi, Shri S. N.
Chaudhuri, Shrimati Kamla
Chawan, Shri D. R.
Chettiar, Shri Ramanathan
Chuni Lal, Shri
Colaco
Daffe, Shri
Das, Shri B. K.
Das, Shri N. T.
Das, Shri S.B.
Dasappa, Shri
Dasa, Shri C.
Datar, Shri
Deo Bhanj, Shri P. C.

Desai, Shri Morarj	Mandal, Shri Yamuna Prasad	Ranga Rao, Shri
Deshmukh, Dr. P. S.	Maniyangadan, Shri	Ranjit Singh, Shri
Deshmukh, Shri Shivaji Rao S.	Mantri, Shri	Rao, Shri Jagannatha
Deshpande, Shri	Masuriya Din, Shri	Rao, Shri Muthyal
Dhebar, Shri U.N.	Matcharaju, Shri	Roy, Shri Ramapathi
Dhuleshwar Meena, Shri	Mathur, Shri Harish Chandra	Rao, Shri Ramchshwar
Dinesh Singh, Shri	Mehdi, Shri S. A.	Rao, Shri Thirumala
Dube, Shri Mulchand	Mehrotra, Shri B. B.	Ray, Shrimati Renuka
Dubey, Shri R. G.	Metha, Shri Jashwant	Reddiar, Shri
Dwivedi, Shri M. L.	Melkote, Dr.	Reddy, Shri K.C
Ering, Shri D.	Mengi, Shri Gopal Datt	Reddy, Shri Rama, Krishna
Gaitonde, Dr.	Manon, Shri P. G.	Reddy, Shrimati Yashoda
Gajraj Singh Rao, Shri	Mirza, Shri Bakar Ali	Sadhuram, Shri
Gandhi Shri V.B.	Mishra, Shri Bibudhondra	Saha, Dr. S.K.
Goni, Shri Abdul Ghani	Mishra, Shri Bibhuti	Saigal, Shri A.S.
Gupta, Shri Badshah	Mishra, Shri M.P.	Samanta, Shri S.C.
Gupta, Shri Ram Ratan	Misra, Shri Shyam Dhar	Samnani, Shri
Gupta, Shri Shiv Charan	Mohanty, Shri G.	Sanji Rupji, Shri
Hajarnavis, Shri	Mohsin, Shri	Saraf, Shri Shm Lal
Haasda, Shri Subodh	Morarka, Shri	Sarma, Shri A.T.
Hanumanthaiya, Shri	More, Shri K.L.	Satyabhama Devi, Shrinuti
Haq, Shri M.M.	More, Shri S.S.	Satyamerayana, Shri
Harvani, Shri Ansar	Mukerjee, Shrimati Sharda	Sen, Shri P.G.
Hazarika, Shri J.N.	Munzni, Shri Daid	Shah, Shri Menubhai
Heda, Shri	Murti, Shri M.S.	Sham Nath, Shri
Hem Raj, Shri	Musafir, Shri G.S.	Shankaraiya, Shri
Iqbal Singh, Shri	Muthiah, Shri	Sharma, Shri A.P.
Jadhav, Shri M.L.	Naidu, Shri V.G.	Sharma, Shri D.C.
Jadhav, Shri Tulsidas	Naik, Shri D.J.	Shastri, Shri Lal Bahadur
Jagjivan, Ram Shri	Naik, Shri Maheshwar	Shao Narain, Shri
Jamir, Shri Chubato Shi	Nehru, Shri Jawaharlal	Shinde, Shri
Jannadevi, Shrimati	Nesamony, Shri	Shivananjappa, Shri
Jedhe, Shri	Nitanjan Lal, Shri	Siddananjappa, Shri
Joshi, Shri A. C.	Oza, Shri	Siddiah, Shri
Joshi, Shrimati Subhadra	Pandey, Shri R.S.	Sidheshwar Prasad, Shri
Jyotishi, Shri J.P.	Pandey, Shri Vishwa Nath	Siingh, Shri D.N.
Kabir, Shri Hamayun	Panna Lal, Shri	Singh, Shri K.K.
Kamble, Shri	Pant, Shri K.C.	ingh, Shri S.T.
Kanungo, Shri	Prashar, Shri	Singha, Shri G.K.
Kappen, Shri	Patel, Shri Chhotubhai	Sinha, Shri B.P.
Kedaria, Shri C. M.	Patel, Shri Man Singh	Sinha, Shri Satya Nraian
Khadilkar, Shri	Pate, Shri P.R.	Sinha, Shrimati Ramdulari
Khan, Shri Osman Ali	Patel, Shri Rajeshwar	Sinha, Shrimati Tarkeshwari
Khanna, Shri Mehr Chand	Patil, Shri D. S.	Srinivasan, Dr. P.
Khanna, Shri P. K.	Patil, Shri S.K.	Subbaraman, Shri
Kindar Lal, Shri	Patil Shri T.A.	Subramaniam, Shri C.
Kisan Veer, Shri	Patnaik, Shri B.C.	subramanyam, Shri T.
Kotaki, Shri Liladhar	Pattabhi Raman, Shri C. R.	Sumat Prasad, Shri
Kripa Shankar, Shri	Prabhakar, Shri Naval	Surendrapal Singh, Shri
Krishna, Shri M.R.	Pratap Singh, Shri	Swamy, Shri M.P.
Krishnamachari, Shri T.T.	Pur, Shri D.D.	Swaran Singh, Shri
Kureel, Shri B. N.	R ghunath Singh, Shri	Tahir, Shri Mohammad
Lalit Sen, Shri	Raghubaramiah, Shri	Thevar, Shri V.
Laskar, Shri N.R.	Rai Shrimati Sahodrabai	Thimmaiah, Shri
Laxmi Bai, Shrimati	Raj Bahadur, Shri	Thomas, Shri A.M.
Lonikar, Shri	Ram Sewak, Shri	Tiwary, Shri D.N.
Mahtab, Shri	Ram Subhag Singh, Dr.	Tiwary, Shri K.N.
Maimoona Sultan, Shrimati	Ramakrishnan, Shri P. R.	Tiwary, Shri R.S.
Malaichami, Shri	Ramaswamy, Shri S.V.	Tula Ram, Shri
Malhotra, Shri Inder J.	Ramdhani Das, Shri	Tyagi, Shri
Manaen, Shri	Rananjai Singh, Shri	Ujkey, Shri
Mandal, Dr.	Rane, Shri	Ulaka, Shri
		Upadhyaya, Shri Saiya Dutt

Vaishya, Shri M.B.
Valvi, Shri
Varma, Shri M.L.
Varma, Shri Ravindra
Veerappa, Shri

Venkatasubbaiah, Shri P
Verma, Shri B.
Verma, Shri K.K.
Vidyalankar, Shri A.N.
Virbhadra Singh, Shri

Vyas, Shri Radhelaj
Wadiwa, Shri
Yadav, Shri N.P.
Yadav, Shri Ram Harkh
Yadava, Shri B.P.

Mr. Speaker: The result of the voting, as indicated by the machine is: Ayes 39; Noes 247. Those whose votes have not been correctly recorded may now stand on their seats. I find that there are six hon. Members for Ayes and one for Noes. So, the result of the division is: Ayes *45; Noes 248†.

The motion was negatived.

Shri Hari Vishnu Kamath (Hoshangabad): May I request that the working of the machine may be looked into during the intersession period? Very often it does not work.

Mr. Speaker: It will be looked into. Now, there is another amendment by Shri Tridib Kumar Chaudhuri. Is he pressing it for a division?

Shri Tridib Kumar Chaudhuri (Berhampur): No, Sir.

Mr. Speaker: The question is:

"That the Bill be referred to a Select Committee consisting of 15 members, namely, Shri Bhagwat Jha Azad, Shri S. M. Banerjee, Shri P. R. Chakraverti, Shri M. L. Dwivedi, Shrimati Subhadra Joshi, Shri Gauri Shanker Kakkar, Shri R. K. Khadiikar, Shri Bhajahari Mahato, Shri Bishwanath Roy, Shri Sham Lal Saraf, Dr. Ranen Sen, Pandit K. C. Sharma, Shri Jai Bahadur Singh, Shri Sinhasan Singh and Tridib Kumar Chaudhuri with instructions to report by the last day of the first week of the next session." (2).

The motion was negatived.

Mr. Speaker: I will now put the main motion to the vote of the House.

"That the Bill to empower the Central Government to amend the Sugarcane (Control) Order, 1955 with retrospective effect in

respect of certain matters, be taken into consideration."

The motion was adopted.

12.45 hrs.

EARTHQUAKE IN IRAN

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): I am sorry to intervene in the middle of this consideration. I merely wish to draw your attention and the attention of the House to a terrible calamity that has occurred in Iran, the great earthquake. I thought it would be fitting if you, Sir, on behalf of this House, could convey our deep sympathy to the people of Iran.

Mr. Speaker: I am sure the whole House agrees that our deep sympathies must be conveyed.

Some hon. Members: Yes.

Mr. Speaker: Yes, that will be done.

12.46 hrs.

SUGARCANE CONTROL (ADDITIONAL POWERS) BILL—(contd.)

Mr. Speaker: We will now take up the clause-by-clause consideration.

Clause 2.—(Power to amend the Sugarcane (Control) Order with retrospective effect in respect of certain matters).

Shri Tridib Kumar Chaudhuri: I beg to move:

Page 1.—for lines 8 to 14 substitute—

"by order notified in the Official Gazette amend retrospective-ly the Sugarcane (Control)

*Ayes: Two names could not be recorded.

†Noes: One name could not be recorded.